

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.08.2020 (MONDAY)**

**COURT – III**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 97 of 2020	Economy Hotels India Services Pvt. Ltd. Vs. Registrar of Companies & Anr.	Sujoy Dutta	Mukul Lather

**10:30 AM**

**VIRTUAL MODE**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

**For Orders**

<b>2.</b>	I.A No. 1896 of 2020 in Comp. App. (AT) (Ins) No. 1062 of 2019	R.P. of SEL Manufacturing Company Ltd. Vs. Committee of Creditaors of SEL Manufacturing Ltd. & Ors.	Ananya Ghosh	Henna George-R3 Shantanu Chaturvedi
-----------	--	---	--------------	---

**For Admission (Fresh Cases)**

<b>3.</b>	Comp. App. (AT) No. 122 of 2020	Arul Muthu Kumaaru Samy Ex-Shareholder of Chikara Eco Ventures Ltd. Vs. Registrar of Companies	K .S. Mahadevan	
<b>4.</b>	Comp. App. (AT) No. 133 of 2020	Lifestyle Magazines Pvt. Ltd. Vs. Jindal Diamond Pvt. Ltd.	Megha Aggarwal	
<b>5.</b>	Comp. App. (AT) No. 134 of 2020	Macquarie SBI Infrastructure investment Pte Ltd. & Anr. Vs. Soham Renewable Energy India Pvt Ltd & Ors.	Sonam Gupta	

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**